countries sold away their business institutions in India after the 15th August, 1947?

- (b) If so, what was the amount remitted out of India on account of proceeds from such sales during the period from 15th August, 1947 to 15th August, 1952?
- (c) What is the value of foreign investments in India from the 1st January, 1952 to the 1st October,

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Sixty-six foreign business institutions in India—64 belonging to U.K., 1 to Australia and 1 to Ceylon—were sold away to residents during the period 15th July, 1947 to 31st July, 1952.

- (b) The total amount remitted out of India on account of sale of these institutions during the aforesaid period was Rs. 1,463 crores.
- (c) Government have no information regarding the actual total foreign investment during the period but remittances received from abroad for the purpose of investment in India from the 1st January 1952 upto the 31st August 1952 amounted to about Rs. 35 lakhs

Sardar Hukam Singh: Was any account taken of the total amount of foreign investment whether in business institutions or in Government securities since the 15th of August 1947?

Shri B. R. Bhagat: I have no in-formation regarding that, because it is difficult to give the break-up of the is difficult to give the break-up of the figures. The Reserve Bank takes census of these investments periodically and the last census was taken in 1948, when a detailed break-up of the figures was given. As has been stated in reply to part (c) of the question, we have no detailed information regarding this.

Sardar Hukam Singh: When is the next census likely to be taken?

Shri B. R. Bhagat: It is difficult to y. Obviously it is difficult to have say. a census of investments at short in-tervals.

Sardar Hukam Singh: May I know whether there is any check on the the flow of the capital repatriated from our country?

Shrf B. R. Bhagat: Check is exercised by the Reserve Bank of India

and it is done in various manners. As regards remittances of shares of companies incorporated in India, prior permission has to be taken of the Reserve Bank. As regards transfer of investments from the head office to the branches in India, it is done through various authorised agents and the Reserve Bank gets information regarding it. formation regarding it.

Shri K. K. Basu: May we know whether these were outright sales or only partial transfer of shares?

Shri B. R. Bleagat: There were out-right sales of some of the institutions. Shri K. K. Basu: Were they sold in the normal market or at black market

prices? Mr. Speaker: Order, order.

Shri A. C. Guha: How many of these are agency firms, and how many are actual working firms?

Shri B. R. Bhagat: I want notice

X-RADIATIONS

*91. Sardar Hukam Singh: (a)
Will the Minister of Natural Resources and Scientific Research be
pleased to state whether any new discovery concerning X-radiations has been made by Shri C. V. Raman in the newly opened X-ray laboratory attached to the Raman institute at Bangalore?

(b) If so, what is this discovery and what are its potentialities?

The Deputy Minister of esources and Scientific Natural

Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Prof. C. V. Raman has reported that as a result of recent researches carried out at the Indian Academy of Sciences, Bangalore a new and hitherto unsuspected type of X-ray reflection in crystals was found to have recorded itself in the X-ray plates. Further work is in progress. Sardar Hukam Singh: Is it useful only in testing crystals or has any other use been found of it?

Shri K. D. Malaviya: Sir, these investigations are still being carried on and it is not possible to say anything conclusive about it just now.

*92. Pandit Munishwar Datt Upadhyay: (a) Will the Minister of Home Affairs be pleased to state whether in view of the open statements of the Communists, Government have made attempts to have an

approximate idea of the number and kind of fire-arms with the Communists?

(b) Is it a fact that the Com-munists in any part of India sub-mitted a list of fire-arms in their possession ?

The Deputy Minister of Affairs (Shri Datar): (a) Yes. (b) An inquiry was made on this point from all State Governments but

information is still awaited from three information is still awaited from three of them. Replies so far received show that no such lists have been submitted by the Communists. I may lso add that in an issue of the Hindu of the 5th instant it has appeared that 11 fire arms and 60 rounds of ammunition were delivered to the Assistant Superintendent of Police in Hyderabad District by a member of the Communist Party, who is also a member of the Legislative Assembly of Hyderabad.

Pandit Munishwar Datt Upadhyay: May I know, Sir, what is the number, according to the estimates of Govern-ment. of arms surrendered?

Shri Datar: It is not yet possible to specify the exact number, because information has yet to be received. Secondly Government are considering whether it would be in the public interest to mention the specific number in this House.

Pandit Munishwar Datt Upadhyay: May I know, Sir, whether they have any approximate idea of the number?

Shri Datar: Government have an approximate idea.

Shri K. Subrahmanyam: been a change in Government's atti-tude vis a vis the Communist offer of surrender of arms?

Shri Datar: There is no change.

Shri Datar: There is no change.

C* Shri B. S. Murthy: What are the Government doing in order to persuade the Communists to surrender fire arms that are with them?

Shri Datar: Government cannot do anything; it is for them.

Dr. Jaisoorya: In the last session the hon, the Home Minister said the total number was about 14,000. The Home Minister of Hyderabad said it is 2,000. The Chief Minister of Hyderabad recently said it is 600 to 700. On what basis are these calculations rede? lations made?

Shri Datar: It is not possible to say on what basis the calculations are

made. After all we are still in the realm of conjecture. made.

Dr. Jaisoorya: May I suggest there should be no conjecture.

Shri M. S. Gurupadaswamy: May I know, Sir, whether Government has collected any data as regards the number of Communists who are holding fire arms?

Shri Datar: No.

Shri Madhao Reddi: May I know whether Government have given any guarantee that persons who bring their fire arms to the police stations would not be prosecuted?

The Minister of Home Affairs and States (Dr. Kathu): No such guarantee has been given; nor will such a guarantee be given.

Shri A. K. Basu: Is it a fact that all the statements are made from a pre-conceived notion about the possession of fire-arms?

Mr. Speaker: Order, order.

Shri Velayudhan: May I know whether Government have enquired how so many fire arms got into the hands of the Communists—through

Shri R. S. Murthy: Arising out of the answer of the hon. the Home Minister that no guarantee will be given to those persons who surrender their arms, what has happened to the gentleman who has handed over some fire-arms recently to the Chief Minister of Hyderabad?

Dr. Katju: That is a matter really for the State Government to decide. They will take all factors into consideration and see what is being done, what is happening and who are the people who are surrendering the fire-arms.

NATIONAL INCOME COMMITTEE

*93. Shri S. N. Das: (a) Will the Minister of Finance be pleased to refer to the reply given to my starred question No. 288 asked on the 29th May, 1952 and state whether the final Report of the National Income Committee has since been received by Government?

- (b) If so, what are the important measures suggested by the Com-
- (c) Have Government considered the report and taken any decision on any important recommendations?